

## Central Administrative Tribunal Jammu Bench, Jammu

## Hearing through video conferencing

.....Respondents

OA No. 062/115/2020

Tuesday, this the 21st day of August, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Ar	vinder	Singh	S/o	Late	Dr.	Inderjeet	Singh	R/o	Sanat	
Nagar, Srinagar, Aged 45 years.										
								Ар	plicant	
(Advocate: Mr.Tara Khalil)										
Versus										
1.	Comm		er to	Gove	rnme	ashmir nt Financ	_			
2.	2. Excise Commissioner, J&K, Jammu/Srinagar									
		y u/Srina		е	Со	mmission	er	(Acc	ounts),	

(Advocate: Mr.Amit Gupta, AAG)

## ORDER

## Dr. Bhagwan Sahai, Member (A):

- 1. At the very outset, applicant's counsel submits that since the grievance of the applicant has been redressed, he wants to withdraw the present OA.
- 2. Dismissed as withdrawn accordingly.

( Rakesh Sagar Jain ) Member (J)

( Dr. Bhagwan Sahai ) Member (A)

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